

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2013-2015 OF 1999

BAILAMMA @ DODDABAILAMMA 'DEAD' & ORS.

Appellant (s)

VERSUS

POORNAPRAJNA HOUSE BLDG.COOP SOC.&ORS

Respondent(s)

WITH

Civil Appeal NO. 2016-2023 of 1999

Civil Appeal NO. 2073-2077 of 2000

Date: 31/01/2006 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Naveen R. Nath, Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Mr. G. Ramakrishna Prasad, Adv.

For Respondent(s)

Mr.R.S.Hegde, Adv.(NP)

Ms.Savitri Pandey, Adv.

Mr. P.P. Singh, Adv.

Mr. N. Ganpathy, Adv.

Mr. Sanjay R. Hegde, Adv.

Mr.Ranjan Kumar, Adv.

Hon'ble Mr.Justice B.P.Singh pronounced the judgment of the Bench comprising Hon'ble

Mr.Justice B.P.Singh and Hon'ble Mr.Justice Arun Kumar.

The appeals are dismissed with no order as to costs in terms of the signed report
able

Judgment.

(Satish K. Yadav)

Court Master

(Vijay Dhawan)

Court Master

(Signed reportable judgment is placed on the file)